

GOVERNMENT ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 968 of 1996.

Date of Order: 16.9.96.

Present: Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.
Hon'ble Dr. B.C.Sarma, Administrative Member.

M.L.BARAI & ANR.

-VS-

UNION OF INDIA & ORSZ

For the petitioner: Mr. S.K.Mitra, counsel.

For the respondents: Mr. P.Chatterjee, counsel.

O R D E R

Both sides are present.

Hearing the 1st.counsel for both the parties, we consider that it is a fit case for adjudication. The application is accordingly admitted.

Matter be listed before the Single Bench for hearing on 15.11.96.

Reply be filed by 4 weeks.


B.C.Sarma
Member(A)


(A.K.Chatterjee)
Vice-Chairman.